

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT – II

Item No. 208
(IB)-279/ND/2021

IN THE MATTER OF:

Jeet Mal Choraria

...

Applicant/Petitioner

Versus

M/s. Unik Bazar Ltd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 14.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

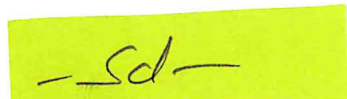
PRESENT:

ORDER

Ld. Counsel for the Petitioner seeks permission to withdraw the Application.

Heard. Prayer is allowed.

The Petition is Dismissed being Withdrawn with a liberty to file a fresh petition in accordance with the provision of law.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)